

[12th May, 2000]

RAJYA SABHA

(d) The Central Bill, on following the two-child norm, for contesting assembly and parliamentary elections viz. the Constitution (Seventy-Ninth Amendment) Bill, 1992 is pending before the Rajya Sabha since December, 1992. The discussions are continuing to arrive at a consensus among political parties, for passage of the Bill. When the amendment corresponding to the Bill comes into force, it will replace similar laws in States/UTs.

Criteria for opening CGHS Dispensaries

5093. PROF. M.M. AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the policy and criteria followed by Government for providing CGHS dispensaries/units of Indian System of Medicine and Homoeopathy in Delhi and outside Delhi;

(b) whether any survey has been undertaken for opening of CGHS dispensaries of Allopathic System of Medicine and CGHS Units of ISM&H, where many Central Government employees are residing;

(c) whether any request has been received by Government in this regard so far; if so, the system-wise, location- wise and year-wise details, so far; and

(d) the action taken by Government in this regard so far?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): (a) No norms/criteria for opening of ISM&H dispensaries/units have been specified. However, opening of ISM&H dispensaries/units is considered on demand from the beneficiaries subject to sufficient justification and availability of resources.

(b) Opening of a new dispensary under CGHS either for allopathic or for ISM&H is considered on the specific requests of the Residential Welfare Associations and no survey is undertaken for this purpose. However, a survey was conducted for Alipur Block as per directions of the Government.

(c) and (d) The information is available in the attached statement.

Statement

The following proposals for opening of dispensaries under different systems of medicines, location-wise and area-wise were received:

Year	Allopathic	Ayurvedic	Homoeopathic	Unani
1992	Vasant Vihar	1993 Ay. Unit Netaji Nagar	1993 Homoeopathic Unit	1993 Unani Unit
1993	Sahibabad	Faridabad	Ghaziabad	Vivek Vihar
1994	Mayur Vihar Phase-II		Pitam Pura	
1995	Vasant Kunj			
1998	Sarita Vihar			
1998	Sultanpuri			
1999	Vikaspuri			
2000	Najafgarh			
2000	Alipur			

Due to financial constraints and non-implementation of SIU Report of allopathic dispensaries and pending SIU study of ISM&H dispensaries, it is not possible to open any new dispensary nt present.

Funds for opening CGHS Dispensaries

5094. SHRIMATI BASANTI SARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the system-wise fund provided to open CGHS Units of Ayurvedic, Homoeopathic and Unani System of Medicine in Delhi and outside Delhi for the year 2000-2001;

(b) the fund provided to the CGHS organization out of the total funds allocated to the CGHS Indian System of Medicine and Homoeopathy with details of the criteria adopted in this regard; and

(c) whether it is a fact that no fund have been allocated to open CGHS Units of ISM&H in Delhi and outside Delhi since 1985; if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): (a) No separate allocation of funds for different systems of medicine is made under the CGHS.

(b) and (c) In view .of (a) above, the questions do not arise.